

**National register of citizens**

65. SHRI A. K. SELVARAJ: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government is considering to seal the border with Bangladesh in two years time;

(b) whether it is also a fact that Government is considering to come out with a register called National Register of Citizens; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) The Government is considering to plug the gaps along Indo-Bangladesh Border by the means of physical and/or non-physical barriers in consultation with the State Governments, Construction Agencies and Border Security Force.

(b) and (c) The Government has approved the preparation of Population Register comprising details of usual residents in the country. The preparation of Population Register is a part of preparation of National Register of Indian Citizens under provisions of the Citizenship Act, 1955 read with the Citizenship Rules (2003).

**Compensation to families of martyred personnel**

†66. SHRI RAM NATH THAKUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government has not been able to provide timely compensation to the families of martyred personnel on border;

(b) if so, the details thereof; and

(c) the number of personnel who got martyred on Pakistan border in last two years and the number of families of personnel who got compensation and who could not get compensation, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) No, Sir. Next of Kins (NoKs) of personnel of Central Armed Police Forces (CAPFs) who are killed in action are entitled for *ex-gratia* compensation and other benefits and these benefits are paid on time after following due codal procedures.

(c) During the last two years *i.e.* from 01.10.2014 to 30.09.2016, 05 BSF personnel were killed in action on Pakistan Border. The NoKs of all five personnel were compensated under extant rules.

---

† Original notice of the question was received in Hindi.